147	Written Answers	[RAJYA SABHA]	to Questions			
		Statement				

Names of the textile mills (both spinning and weaving mills) that are lying closed in Tamil Nadu and Pondicherry and the dates from which they are lying closed and the number of workers affected thereby

SI. No.	Name of the closed Mills as on 31-3-85				Date of closure	No. of workers affected
Tam	il Nadu					
1	V.santha Mills Singanallur, Coimbatore	٠	•	•	13-11-84	1283
2	Shri Kothandaram Spg., Mills, Madurai .	•	•	•	22-12 -6 7	±48
3	Sree J nardaana Mills Pvt. Ltd. Coimbatore		•		7-8-83	746
4	Jallaram Spinning Mills, Coimbatore	•	•	•	8-7- 83	128
5	Sree Krishna Swamy Mills, Komarayalayam	•		•	1-1-84	N.A.
6	Tirupur Cotton Spg. & Wvg. Mills, Tirupur	•	•	•	21-10-84	40
7	Senthuran Spg. Mills Pollanchi, Coimbatore	•		•	10-3-84	36
, 8	Sree V savi Spg. Mills Thirukkevilur			•	8-3-84	87
ÿ	Sri Padma Mills. Coimbatore				22-2-81	B##
10 9	Tamil Nadu Spinning Mills Ltd. Tirupur				8-6-81	92
10	Lakshan Cotto: Spg. Mills	•			18-3-85	218
	Sree Hari Mills Pvt. Ltd. Coimbatora				9-4-84	657
12	Radha Spg. Mills, Tirupur ,			•	9-8-82	N.A.
13 14 Pond	Ramalaxmi Spinners	•	·	- •	14-3-85	N.A.
	Anglo-French Textiles Ltd., Pondicherry .	•		•	4-7- 83	6860

669. [Transferred to the 15th May, 1985]

Allocation of Iron and Steel t₀ Uttar Pradesh

670. SHRI KAPIL VERMA; Will the Minister of STEEL, MINES AND COAL be pleased to state:

(a) whether thg Uttar Pradesh Government have submitted to the Central Government any proposal for allocation of iron and steel material; and

(b) if so, whether the proposal has Bince been approved; if not, by when a decision is likely to be taken in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF STEEL (SHRI K. NATWAR SINGH); (a) and (b) There is. no State-wise allocation of iron and steel materials. These are supplied to he consumers based on their demand registered with main producers in terms of the Joint Plant Committee distribution guidelines Supplies to Small Scale Units are made through the Small Scale Industries Corporations of respective States who are given bulk allocation by the Iron and Steel Controller. For the year 1985-86, a quantity of 51,065 tonnes of steel items have been allocated to the Uttar Pradesh Small Scale Industries Corporation against an allocation of 28,000 tonnes during 1984-85. Towards the end of January, 1985, a request for an additional allcca-

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Financial liabilities of Industries Nationalised by State Governments

671. SHRI RAMKRISHNA MAZUM-DER: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the Central Government have issued a directive to the State Governments to bear the pre-take over financial liabilities of the industries, if nationalised by the State Governments;

(b) if so, what are ihe details i_n this regard;

(c) whether it is also a fact that the Central Government have received many representations from State Governments to reconsider the issue; and

(d) if so, what i_s the reaction of the Central Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) to (d) It was decided by the Central Government in December, 1984 that in the event of nationalisation of industrial units either by Central Government or by State Governments the entire pre-take-over and post-take-over dues of Banks and financial institutions should be fully pro-tected Necessary instructions in this regard were communicated t₀ concerned Central Government Department and all the State Governments for their information and compliance.

Representations have been received from some of the State Governments requesting reconsideration of the policy on protection of dues of banks and financial institutions^ as formulated by the Central Government in December, 1984 which are under consideration.

Fraud in the Punjab and Sind Bank

to Questions

672. SHRI J. P. GOYAL; SHRI SURESH PACHOURI SHRI SURESH KALMADI: SHRI DHARAM CHANDER PRASHANT: SHRI ADINARAYANA REDDY:

Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to a news-item published in the Blitz dated the 13th April, 1985 to the effect that Punjab and Sind Bank is heading tor the biggest fraud in its history, (running into any thing between Rs. 20' crores and 30 crores, and all in foreign dealings; if so. what are the details in this regard;

(b) whether Government have examined the report submitted by the Senior Manager of the Bank regarding the fraud; and

(c) if so, what action Government have taken or propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) to (c) The Government has seen the ncws item. The bank has already taken suitable action. The RBI is also fallowing it up.

Confiscated goods lying in Customs Godovms

673. SHRI J. P. GOYAL: SHRI RAMCHANDRA BHARA-DWAJ

Will the Minister of FINANCE be pleased to state;

(a) what is the total value of confiscated goods lying in the Customs godowns as on 31st March. 1983, 31st March, 1984 and 31st March, 1985;

(b) what is the total value of confiscated goods sold through co-operatives during the fast three years, year-wise;